

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP-253/2018 in  
OA-2338/2016**

**New Delhi, this the 08<sup>th</sup> day of February, 2019**

**Hon'ble Sh. V. Ajay Kumar, Member(J)  
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Harish Chand, Age 62 years,  
S/o late Sh. Pokhar Dass  
No. 9/82, 2<sup>nd</sup> Floor, Geeta Colony  
Delhi-110031. ....

Petitioner

(through Sh. G.L. Verma)

Versus

1. Sh. Uday Pratap Singh,  
Vice Chairman,  
Delhi Development Authority  
Vikas Sadan, INA, New Delhi-110023.

2. Sh. Mrityunjay Jha,  
Chief Accounts Officer  
DDA, B Block, 2<sup>nd</sup> Floor,  
Vikas Sadan, New Delhi-110023.

3. Sh. S.N. Tiwari,  
Senior Accounts Officer (Pension)-V  
Pension Cell-V DDA,  
C-2/115, Vikas Sadan,  
New Delhi-110023. ....

Respondents

(through Sh. M.S. Reen)

## **ORDER(ORAL)**

### **Hon'ble Sh. V. Ajay Kumar, Member(J)**

When this matter was taken up for hearing, learned counsel for the petitioner himself submits that the orders of this Tribunal have been complied with.

2. In the circumstances, the CP is closed. Notices issued to the alleged contemnors are discharged.

**(A.K. Bishnoi)**  
**Member(A)**

**(V. Ajay Kumar)**  
**Member(J)**

/ns/